to start a Sanskrit University at Kaladi, Kerala which is the birth place of Sree Sankara?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI): No such proposal isunder the consideration of Government.

Payment of Share by Rajasthan on Construction of Sardar Sarovar Project in Gujarat

- 686. SHRI RANJIT SINGH GAEKWAD: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether the Rajasthan Government has yet to pay its share of expenditure on the construction of Sardar Sarovar Project;
- (b) the share of expenditure to be paid by the Rajasthan Government;
 - (c) how long it is in arrears; and
- (d) whether the other two beneficiary States, viz Maharashtra and Madhya Pradesh have already paid their respective shares of expenditure on the project?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKRANAND)

- (a) Yes, Sir,
- (b) Rs 11.01 crores upto March, 1985.
- (c) The annual share contribution from the starting of execution of the project in 1979-80 are in arrears from the respective year.
- (d) The Governments of Maharashtra and Madhya Pradesh have paid substantial amounts of their share to Government of Gujarat.

Diversion of Surplus Funds of Bombay Port Trust to other Ports.

688. SHRI B. V. DESAI): SHRI SHARAD DIGHE:

Will the Minister of TRANSPORT be pleased to state:

(a) whether Government are planning to divert a substantial portion of the surplus funds of Bombay Port Trust to ess fortunate parts in the country, if so, he reasons thereof:

- (b) whether his Ministry has issued a directive under the Major Port Trusts Act asking BPT to give loans to ports which are starved of funds;
- (c) whether it is a fact that Government do not propose to increase the capacity of the Bombay Port during the Seventh Plan;
- (d) whether the Planning Commission has now reduced the 7th Plan outlay for ports; and
 - (e) if so, the main reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT):

(a) Bombay Port Trust has been requested to make available part of the surplus funds for financing the Plan Project of some of the other Major Ports.

- (b) No, Sir.
- (c) The Government have approved a number of schemes which will increase the capacity of the Bombay Port during 7th Plan.
 - (d) No, Sir.
 - (e) Does not arise.

Irrigation Projects in Kerala Awaiting
Clearance

- 689. SHRI K. KUNJAMBU: Will the Minister of WATER RESOURCES be pleased to state:
- (a) the names of major and medium irrigation projects in Kerala whose clearance is still pending with the Centre;
- (b) whether there has been any undue delay in giving clearance to any of these projects;
- (c) if so, the main reasons thereof;
- (d) by what time final clearance is likely to be given to the pending projects?

THE MINISTER OF WATER RESOURCES' (SHRI B. SHANKARA-NAND): (a) to (b). The names of major and medium projects sent by Kerala for clearance and their present position are given below.